## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRİ K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/3/2017

NAME OF THE PETITIONER(S)

: PRAKASH REXINE PVT LTD + 3

NAME OF THE RESPONDENT(S)

: G. SHREEPAL SAMDARIYA

**UNDER SECTION** 

: 241/242 OF CA 2013

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

**ORDER** 

Both parties alongwith their counsel are present. Shri Hastimal Nahar, uncle, related to both the parties has agreed to be a mediator between the parties to settle the disputes and prayed time for reporting the final outcome of the settlement. Time extended at request of the mediator. Put up on 26.04.2017 at

10.30 A.M.

(Ch. Md. Sharief Tarig Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)